

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

08.01.2021

M.A./350/241/2019

O.A./350/167/2019

(FURTHER ORDER)

ITEM NO:31

FOR APPLICANTS(S) Adv. :

MANOJ KR GUPTA

-V/S-

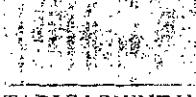
S E RAILWAY

FOR RESPONDENTS(S) Adv.:

Mr. A.Chakraborty

None

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submits that the M.A. has become infructuous.</p> <p>In view of the submission of Ld. Counsel for the applicant, the M.A. is disposed of as infructuous.</p> <p> (TARUN SHRIDHAR) MEMBER(A)</p> <p> (BIDISHA BANERJEE) MEMBER (J)</p> <p>RK</p>